

**NATIONAL COMPANY LAW TRIBUNAL**

**AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2021 AT 10.30 AM**

TRANSFER PETITION NO.	IA (IBC) Nos.72, 13, 14, 40, 58, 59, 61, 18/2021 in TCP (IB) No.79/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 32/9/HDB/2019
NAME OF THE COMPANY	Kei-Rsos Maritime Ltd
NAME OF THE PETITIONER(S)	Docking and Engineering Co. (VSP) Pvt Ltd
NAME OF THE RESPONDENT(S)	Kei-Rsos Maritime Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 30.07.2021.

SD/-  
(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT